

STATEMENT

No foreign exchange has been sanctioned to M/s. Bird & Co. as such for the purpose mentioned in the question. Perhaps the Hon'ble Member has M/s. Titagur Paper Mills in his mind. If so, the position is that import licences worth about Rs. 77 lakhs were issued to that company during the period 1953 to 1959. These licences are reported to have been fully utilised and no license in full or in part appears to have been surrendered.

DISMISSAL OF A DEPUTY DIRECTOR
GENERAL IN DEPARTMENT OF SUPPLY AND
DISPOSALS

*366. SHRI P. ABRAHAM: Will the Minister of INDUSTRY AND SUPPLY be pleased to state:

(a) whether it is a fact that a Deputy Director General of the Directorate General of Supplies and Disposals was dismissed from service recently on charges of corruption; and

(b) if so, whether Government propose to prosecute him under the Prevention of Corruption Act and if not, the reasons therefor?

THE MINISTER OF SUPPLY AND
TECHNICAL DEVELOPMENT IN THE
MINISTRY OF INDUSTRY AND SUPPLY
(SHRI K. RAGHU RAJNIAIAH):

(a) Yes, Sir.

(b) The matter is still under consideration.

**PURCHASE OF WOOL AGAINST RUPEE
PAYMENT**

*367. SHRI SANKAR PRATAP SINGH
DEV: Will the Minister of COMMERCE be
pleased to state:

(a) whether Government have decided to buy 5 million lbs. of wool against rupee payment; and

(b) if so, the manner in which the wool will be utilised?

THE DEPUTY MINISTER IN THE
MINISTER OF COMMERCE (SHRI S. V.
RAMASWAMY): (a) and (b) The International
wool Secretariat in its Report on the
"Economics of Modernisation in the Indian
Wool Textile Industry" *inter alia*
recommended the establishment of a strategic
reserve, or stock-pile of imported raw
materials on which manufacturers can draw
against export orders with the minimum delay
and formality. Government have accepted this
recommendation and are examining the
possibility of importing about 5 million lbs of
wool from Australia for building up an
effective stock-pile along with the
modernisation scheme.

PULP MANUFACTURING PLANT

*368. THAKUR BHANU PRATAP SINGH:
Will the Minister of INDUSTRY AND SUPPLY be
pleased to state:

(a) whether a proposal is under
Government's consideration regarding the
setting up of a pulp manufacturing plant in the
public sector in the Fourth Five Year Plan
period;

(b) if so, where the proposed plant will
be set up?

THE MINISTER OF HEAVY ENGI-
NEERING AND INDUSTRY IN THE
MINISTRY OF INDUSTRY AND SUPPLY
(SHRI T. N. SINGH): (a) and (b) Yes, Sir. All
relevant data on the subject is being collected
by the National Industrial Development
Corporation and as soon as the necessary data
is made available, decision on the
establishment and location of the plant will be
taken.

**HOUSE RENT ALLOWANCE FOR EMPLOYEES
OF H.E.C.**

*369. SHRI P. C. MITRA: Will the Minister
of INDUSTRY AND SUPPLY be pleased to refer
to para 3 of the answer given to Starred
Question No. 389 in the Rajya Sabha on the
24th September, 1964, in which it was stated
that a decision in regard to the res-